GOVERMNENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 64ANSWERED ON 03RD DECEMBER, 2015

PRIVATE INVESTMENT IN ROAD SECTOR

*64. DR. HEENA VIJAYKUMAR GAVIT: SHRI DHANANJAY MAHADIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) the target fixed by the Government to bring in private investment in the road sector during the Twelfth Five Year Plan;
- (b) whether the Government proposes to introduce a compensation policy for private investors in the road sector;
- (c) if so, the details and objectives thereof; and
- (d) the steps taken/being taken by the Government for time bound clearance of road projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 64 ANSWERED ON 03RD DECEMBER, 2015 ASKED BY DR. HEENA VIJAYKUMAR GAVIT AND SHRI DHANANJAY MAHADIK REGARDING 'PRIVATE INVESTMENT IN ROAD SECTOR'

- (a) During the Twelfth Five Year Plan, private investment to the tune of approximately Rs.1,78,000 crores are required for development of National Highways out of total requirement of Rs.4,83.000 crores.
- (b) and (c) No proposal for any compensation to concessionaires is under consideration of the Government. However, Government has decided to allow extension of concession period for all languishing highway projects on Build-Operate-Transfer (BOT) (Toll) mode for the period of delay not directly attributable to the concessionaire subject to the condition that tenure of the operation period would remain unchanged and the project has to be physically completed within the next three years. Similarly, payment of annuities corresponding to the actual period of delay not attributable to the concessionaire in case of languishing highways projects under BOT (Annuity) mode is also envisaged.
- (d) Considering the importance of completing the projects, various steps have been taken by the Government/National Highways Authority of India (NHAI) to remove the hurdles affecting the construction of NHs includes streamlining of land acquisition and regulatory clearances, close coordination with other ministries, revamped Disputes Resolution Mechanism etc. NHAI has also decided not to award projects till all major pre-construction approvals are in-place for the project in order to avoid post bid delays and litigations.
